

In the High Court of Judicature, Bombay.

From day, the 8<sup>th</sup> day of August 1864.

SPECIAL APPEAL No. 224 of 1864.

Ragho Narayam Bhiday  
of the Putnagiri Division  
of the Ponkum District } Appellant  
\_\_\_\_\_  
(Original Defendant)

versus

Bavaji alias Babjishet  
Siv Krishushet of the Putna-  
giri Division of the Ponkum } Respondent  
District }  
\_\_\_\_\_  
(Original Plaintiff)

Rs. 101-14-4

The claim in the Original Suit was to recover possession  
of  $1\frac{1}{2}$  beegahs of a Hindu mortgage  
to Deft.

In Appeal No. 129 of 1863 the Sen. Assist. Judge  
of the District of Putnagiri at the detached station  
the Decree of the J. J. of Putnagiri who had decreed for  
Defts 2 & 3 and awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that there  
has been a substantial error in law  
in the procedure of the case and which  
has produced error in the decision  
of

of the Case on its merits in that the  
whole of the Appellants' evidence was  
not taken -

The Court confirm  
the decree of the Senior  
Assistant Judge with  
costs on the Special  
Appellant.

H. H. Tucker

Frederick D. S. P. S. P.

MEMORANDUM OF COSTS incurred in Special Appeal No. 224

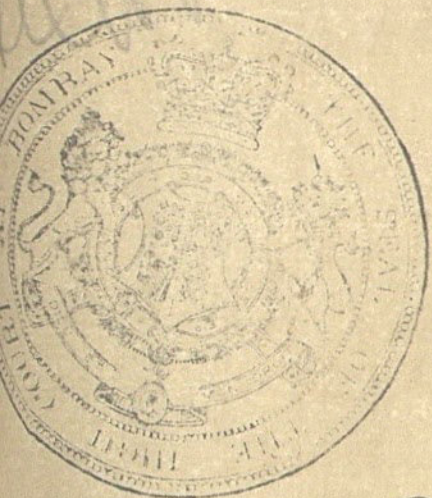
of 186 4 against the decision of the Senior J<sup>st</sup> Judge of the District of the Nonkum and disposed of on the 8<sup>th</sup> August 1864 by Confirming the same with Costs.

BY THE APPELLANT—

In the District.			
In the Suder Amias Court.....	10	6	11
In the Senior J <sup>st</sup> Judge's Court.....	3	8	9
In this Court.			13 15 8
Stamp for Memorandum of Special Appeal .....	8	"	"
Stamps for copies of Decree and Judgment .....	3	"	"
Stamp for Vukeelutnama .....	2	"	"
Batta for Process and Postage .....	"	15	"
Sectioner's Fee .....	"	11	9
Vukeel's Fee .....	3	"	11
			17 11 8
		Rupees.....	31 11 4

BY THE RESPONDENT.

In the District.			
In the Suder Amias Court (including 7.00).....	15	3	5
In the Senior J <sup>st</sup> Judge's Court.....	15	2	9
In this Court.			30 6 2
Stamp for Vukeelutnama .....	2	"	"
Vukeel's Fee .....	3	"	11
			5 " 11
		Rupees.....	35 7 1



*Myunt*  
Acting Registrar

*Myunt*  
Dealer

The 8<sup>th</sup> day of August 1864